

**Masjids to possession of Local Government Authorities**

1078. SHRI ABDUL REHMAN SHEIKH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that a number of masjids are in true possession of the local Government authorities in India;

(b) if so, what are the details thereof at present; and

(c) whether Government have taken any steps to release these Masjids from the possession of the local authorities?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) The information is being collected and will be laid on the Table of the House.

**C.B.I. Enquiry against Punjab Wakf Board members/officials**

1079. SHRI ABDUL REHMAN SHEIKH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether any C.B.I. enquiry was made during 1972-78 against the members of the Punjab Wakf Board and the staff working in the Board;

(b) whether any enquiry by the Deputy Secretary of the Wakf was also made in this regard;

(c) if so, what are the details of the investigation; and

(d) what action has been taken in this respect?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) Yes, Sir.

(c) and (d) According to the inquiry report of the C.B.I. there was

some basis in truth about all the seven allegations which were checked and there was a strong suspicion that criminal offences like mis-appropriation, temporary criminal breach of trust, etc., may be involved in relation to some of the office-bearers of the former Punjab Wakf Board. The Present Punjab Wakf Board has been asked to furnish the facts and details on the basis of the records available with that Board for the purpose of ascertaining whether there is any prima facie case in relation to these charges. Further necessary action will be taken on receipt of the information called for from the Punjab Wakf Board.

**Masjid in Batala (Punjab) in possession of Congress Party**

1080. SHRI ABDUL REHMAN SHEIKH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that a masjid was occupied by the Congress Party in Batala in Punjab and was changed into its office;

(b) whether this masjid is still in the possession of Congress Committee;

(c) if so, what are the reasons therefor; and

(d) who authorised the use of the Masjid for office purpose?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SDXANDAR BAKHT): (a) Yes, Sir. according to the Punjab Wakf Board, the Masjid bearing Khasra No. 1060/61 in Batala was given on license to the Congress Committee, Batala, through, its President and General Secretary and the mosque was changed into its office.

(b) One of the two rooms of the prayer place and a part of the verandha of the Masjid have been vacated and the remaining portion is still in the possession of the Congress Committee.

(c) The Committer has not vacated the remaining portion of the Mosque. As a result of prolonged agitation, it was agreed in a number of meetings held between Secretary, Punjab Wakf Board, the Deputy Commissioner and Senior Superintendent of Police of the locality and the representatives of the Congress and Janata Parties, that the Punjab Wakf Board may consider the allotment of that portion of the Masjid and its attached land which is still in the possession of the Congress Committee to that Committee if it makes a request to that effect.

(d) According to the Punjab Wakf Board, nobody authorised the use of the Masjid for office purposes.

**Qualifications and mode of Recruitment for the Technical Posts in Electricity/Air Conditioning units of .. C.P.W.D.**

1081. SHRI BHISMA NARAIN SINGH: SHRI MAHENDRA MOHAN MISHRA:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what are the qualifications technical and non-technical and mode of recruitment prescribed for various technical posts (gazetted and non-gazetted) of the sound|electricity|air-conditioning units of the C.P.W.D. and the employees posted in the Parliament House complex;

(b) whether the present incumbents of these posts fulfil the prescribed qualifications; if not, the names of such employees who do not have these qualifications and the action taken thereon; and

(c) whether the rotation system for such of the employees who have rendered more than three years service in these units is applicable for these posts; if not, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The qualifications and mode of recruitment are as laid down in the relevant Recruitment Rules.

(b) All the present incumbents fulfil the prescribed qualifications.

(c) Rotational system applies to all the employees except Work-charged staff. However, the staff employed on sound installations are not disturbed because of their specialised knowledge.

**Complaints against the South Avenue Electricity branch of C.P.W.D.**

1082. SHRI SHIVA CHANDRA JHA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the complaints have recently been made against the electricity branch of C.P.W.D. at South Avenue, New Delhi; if so, what is the nature of the complaints; and

(b) what steps Government have taken in this regard for the prompt services in the MP. flats of the South Avenue?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) There were complaints regarding non-replacement of fused bulbs and tubes. The bulbs and tubes could not be replaced on the day of the complaint as these items were not available in stores.

(b) Bulbs and tubes have since been supplied and the fused bulbs and tubes have been replaced.

**Runner working for the Chichorwa Branch Post Office in Madhubani, Bihar**

1083. SHRI SHIVA CHANDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that there was a 'runner' working for the Chi-